श्री कृष्णाकांत व्यास : ऐसे कितने समाचारपत्र हैं जो रेडियो प्रोग्राम छापा करते हैं ?

†[SHRI KRISHNAKANT VYAS: How many papers are publishing radio programmes?]

डा० बी० वी० केसकर: यह तो मैं नहीं कह सकता, लेकिन ग्रधिकांश असबार किसी न किसी रूप में छापते हैं।

†[DR. B. V. KESKAR: I cannot say how many, but most of the papers publish them in some form or the other.]

Prof. G. RANGA: Is it not a fact that the publication of these things in the newspapers makes the radio more popular and attracts more people to listen to the radio programmes?

'DR. B. V. KESKAR: That is also one aspect of the question.

DEVELOPMENTAL SCHEMES OF STATES FOR INCLUSION IN THE PLAN

*493. Shri H. C. MATHUR: Will the Minister for Planning be pleased to state whether it is a fact that each of the State Governments has been asked to carry on a scientific and regular survey for the drawing up of developmental schemes for inclusion in the Plan; and, if so, whether the State Government are doing so?

THE DEPUTY MINISTER FOR IRRI-GATION AND POWER (SHRI J. S. L. HATHI): Surveys and studies of resources, needs and practical possibilities are a normal and continuous aspect of planned development. States have been asked to indicate the irrigation and power schemes which they have in view for the next plan and in respect of each scheme the stage reached in its investigation. States are also being addressed on the subject of preparation of district and

local plans which will call for surveys of local resources and needs. Finally, with the assistance of the States, a large number of investigations into social and economic problems have been begun through universities and other research institutions under the direction of the Research Programmes Committee of the Planning Commission.

Shri H. C. MATHUR: May I know whether all the States have set up regular administrative machinery for a comprehensive survey?

Shri J. S. L. HATHI: All the States have not set up such a machinery for the survey but there is the Development Branch of the administration which would normally be doing this work

Shri H. C. MATHUR: Is the Government aware that a majority of the States have not conducted any survey and that when schemes are called for by the Central Government, these schemes are submitted without any survey being in possession of the Government and without the State Governments knowing the full picture?

SHRI J. S. L. HATHI: The Planning Commission is fully aware of this fact. So far as irrigation and power are concerned, the Committee which is being set up has asked the States to intimate the stage which the investigations have reached. That Committee is getting a manual prepared for the investigation showing the method according to which the investigation will start. We are thinking of deputing officers from here to go and see on the spot whether the investigations are carried out on the particular lines so that after the investigation report comes, it is not kept pending here and again sent to the States for making So we are thinking of deputing officers to the spot to see whether the investigations are carried on in a proper way. Then it would not take much time after the complete investigation reports are received.

[†]English translation.

SHRI H. C. MATHUR: Does the Minister realize that my question is not confined only to irrigation and My question is an power? embracing one. What about the other sectors of planning?

Oral Answers

SHRI J. S. L. HATHI: I understand that the hon. Member's question does not relate to that but this is one of the branches about which I have an instance. For the others, the Planning Commission is addressing a letter and our Advisers will see that these are done properly.

SHRI H. C. MATHUR: May I know whether it is a fact that the Ministry has already asked the State Governments to submit their schemes in respect of irrigation and power for the next Five Year Plan?

SHRI J. S. L. HATHI: Not actually to submit the schemes but what the ·Committee has asked is to state the schemes for which investigations are being carried on, at which stage the investigations are and whether the investigations are completed so that this Committee may have an idea as to what works are being carried on.

SHRI H. C. MATHUR: Am I to understand that the Ministry will insist on a full survey being made before any of these schemes are included in the next Five Year Plan?

SHRI J. S. L. HATHI: Which particular schemes are you referring to?

SHRI H. C. MATHUR: Before any scheme is included in the next Plan, will the Ministry insist that a full and -comprehensive survey is already made by the State so that there is no hotchpotch and that we have a regular plan?

SHRI J. S. L. HATHI: All possible care will be taken to see that the schemes are properly investigated.

Prof. G. RANGA: Have Government considered the possibility—and

if they have not, will they do so at least now-of welcoming private organizations of farmers interested in any one particular local project to get their ideas of schemes investigated by fully competent and qualified private engineers and sending them up to the Planning Commission so that they might be able to supplement the work of the State Governments and the Planning Commission may send them back again to the State Governments to be scrutinized so that it might help them to get more schemes investigated within the same time?

SHRI J. S. L. HATHI: Which schemes?

Prof. G. RANGA: Irrigation schemes or flood control or river conservancy schemes.

SHRI J. S. L. HATHI: If it is a smaller or minor irrigation scheme, that is a different matter but if it is a bigger project, it would not be possible for the local people. So far the State Governments are being asked to take up with the local boards or gram panchayats the minor needs that should be included in the minor irrigation schemes; but it would not be possible for the local people to investigate the bigger projects.

Prof. G. RANGA: To the extent that they do get these investigations made at their own cost, with the help of their own local organizations, would it be possible for the Planning Commission to welcome the submission of such schemes to them so that they can get more and more of these things investigated within the same period?

SHRI J. S. L. HATHI: Perhaps it would not be possible to receive directly by the Commission, but even under present arrangement, I may inform the House that under the local works rules minor irrigation is one of the subjects for which certain amounts have been sanctioned and allotted to different States on a population basis. There are 4 or 5 categories of which local work on minor irrigation is one and if some voluntary organisation undertakes to have that work done by contributing 50 per cent., the State Government takes up that programme.

Shri PRASADARAO: Before going to the Second Five Year Plan, will Government see that all the schemes included in the First Five Year Plan are taken up?

Shri J. S. L. HATHI: It is actually the idea that all the five schemes which were included in the Fist Five Year Plan should be taken up.

MAJ.-GENERAL S. S. SOKHEY: So it seems that there is no proper scheme for carrying out surveys and the Planning Commission has to send out people to see whether the thing is done properly. Would it not be better if the Commission itself were to carry out all suc's surveys?

Shri J. S. L. HATHI: It would not be possible.

INDUSTRIAL DEVELOPMENT CORPORATION

*494. Shri H. C. MATHUR: Will the Minister for Commerce and Industry be pleased to refer to the answer given in the Council to starred question No. 266 on the 14th December 1953, and state the steps so far taken to set up an Industrial Development Corporation?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): The scheme for the setting up of an Industrial Development Corporation is under consideration.

Shri H. C. MATHUR: What progress has been made during the last three months? May I know whether any concrete steps have been taken within these four months?

SHRI D. P. KARMARKAR: Sir, it would be unwise to give progress piecemeal, but I can tell the hon. Member that it is a new idea and,

therefore, new difficulties have to be considered. Now the Planning Commission, the Finance Corporation and the other financial agencies come in and the matter does require consideration.

Shri H. C. MATHUR: I do not contest that more time is required but would the hon. Minister give us some indication of the progress made towards the establishment of this Corporation?

SHRI D. P. KARMARKAR: No, Sir, it is not practicable to give progress from time to time.

Prof. G. RANGA: Have they decided upon this principle whether they will have this Corporation or not?

SHRI D. P. KARMARKAR: Very broadly, yes.

Shri M. VALIULLA: What is the capital to be invested?

Mr. CHAIRMAN: "Under consideration."

Shri B. C. GHOSE: I presume that the answer refers to the Government sponsored Development Corporation and not to the privately sponsored development corporation; or, is the answer comprehensive in regard to both?

Mr. CHAIRMAN: Does this answer refer to the Government-sponsored Industrial Development Corporation?

SHRI D. P. KARMARKAR: Yes.

MR. CHAIRMAN:..... and not tosome industrial corporation which is being sponsored by some private agencies.

SHRI D. P. KARMARKAR: Not to the private one.

SHRI B. C. GHOSE: Is the hon. Minister aware that there are one or two industrial development corporations suggested to be set up in this country?